

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 296 of 2002
MA 297 of 2002
(OA 862 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Abhiram Mahato & Ors.

- VS -

S.E. Railway

For the Applicants : None

For the Respondents : Ms. A. Singh, Counsel

Date of Order : 13-03-2003

C O R D E R

MR. A. SATHATH KHAN, JM

This is an application for restoration of O.A.862 of 1996 which was dismissed for default on 1-4-2002. However, even to-day neither the applicant nor his counsel is present. Hence, both the MAs are also dismissed for default.

Member (J)

Member (A)

DKN